

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/_____/A

From :- Shri Pritish Choudhury
Deputy Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Smti Dipali Bhuyan
District & Sessions Judge
Nalbari

Dated Guwahati the 8th March, 2019.

Sub: **Head Quarter leave permission.**

Ref:- Your letter No. DJNB/624 dated 07.03.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 07.03.2019 (after court work) till the morning of 08.03.2019, has been granted / rejected, as prayed for.

Yours faithfully,

sclt

DEPUTY REGISTRAR (VIGILANCE)

Memo NO.HC.VII-10/1992/1691/A

Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

A 8/3/19.

DEPUTY. REGISTRAR (VIGILANCE)

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